

**FORM A
PUBLIC ANNOUNCEMENT**

(Under Regulation 6 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

FOR THE ATTENTION OF THE CREDITORS OF RS STONES PRIVATE LIMITED

Relevant Particulars		
1	Name of corporate debtor	RS Stones Private Limited
2	Date of incorporation of corporate debtor	19-08-2002
3	Authority under which corporate debtor is incorporated / registered	Registrar of Companies, NCT of Delhi
4	Corporate Identity No. / Limited Liability Identification No. of corporate debtor	CIN U45209DL2002PTC116595
5	Address of the registered office and principal office (if any) of corporate debtor	619/19, Chattarpur Main Road, South West Delhi, New Delhi-110074
6	Insolvency commencement date in respect of Corporate Debtor	02-09-2019
7	Estimated date of closure of insolvency resolution process	29-02-2020
8	Name and registration number of the insolvency professional acting as interim resolution professional	Deepak Kumar Agarwal IBBI/IPA-002/IP-N00584/2017-2018/11778
9	Address and e-mail of the interim resolution professional, as registered with the Board	Registered Address: - Flat No.2, Plot No. B-4, Paryatan Vihar, Vasundhra Enclave, New Delhi - 110092 E-mail: - dkagarwal.ip@gmail.com
10	Address and e-mail to be used for correspondence with the interim resolution professional	Registered Address: - Flat No.2, Plot No. B-4, Paryatan Vihar, Vasundhra Enclave, New Delhi - 110092 E-mail: - ip.rsstone@gmail.com
11	Last date for submission of claims	16-09-2019
12	Classes of creditors, if any, under clause (b) of sub-section (6A) of section 21, ascertained by the interim resolution professional	At present, only one class of creditors i.e. the Allottees/ Investors under the real state project is considered.
13	Names of Insolvency Professionals identified to act as Authorised Representative of creditors in a class (Three names for each class)	(a) Mr. Mohd. Nazim Khan IP Reg. No : IBBI/IPA-002/IP-N00076/2017-2018/10207 (b) Mr. Kamlesh Kumar Gupta IP Reg. No : IBBI/IPA-001/IP-P01316/2018-19/12071 (c) Mr. Mukul Kumar IP Reg. No : IBBI/IPA-001/IP-P01670/2019-2020/12642
14	(a) Relevant Forms and (b) Details of authorized representatives are available at	(a) Relevant forms may be downloaded from website : www.ibbi.gov.in (https://www.ibbi.gov.in/home/downloads) (b) Details of the authorized representatives are available at www.ibbi.gov.in (https://www.ibbi.gov.in/ips-register/view-ip/1)

Notice is hereby given that the National Company Law Tribunal has ordered the commencement of a corporate insolvency resolution process of the RS Stones Private Limited on 02.09.2019.

The creditors of RS Stones Private Limited are hereby called upon to submit their claims with proof on or before 16-09-2019 to the interim resolution professional at the address mentioned against entry No. 10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means. A financial creditor belonging to a class, as listed against the entry No. 12, shall indicate its choice of authorised representative from among the three insolvency professionals listed against entry No.13 to act as authorised representative of the class Allottees/ Investors in Form CA.

Submission of false or misleading proofs of claim shall attract penalties.

Date :- 04-09-2019
Place :- New Delhi


 Deepak Kumar Agarwal
 Interim Resolution Professional